

के दौरान औद्योगिक उत्पादन कम हो गया था, यदि हां, तो इसमें कितनी कमी आई थी ;

(ख) क्या यह सच है कि माचं के दौरान औद्योगिक उत्पादन में पर्याप्त वृद्धि हुई थी ; और

(ग) यदि हां, तो इस अचानक वृद्धि के कारण क्या थे ;

उद्योग मंत्री (श्री नारायण बसु तिषारी) :
(क) से (ग) केन्द्रीय सांख्यिकीय संगठन के अनुसार, दिसम्बर-मार्च, 1981-82 और 1982-83 की अवधि के औद्योगिक उत्पादन के घनन्तिम मासिक सूचकांक और 1982-83 का प्रतिशत परिवर्तन का ब्योरा पिछले एक वर्ष पूर्व की इसी अवधि की तुलना के अनुसार निम्नलिखित है :—

महीना	1981-82	1982-83	एक वर्ष पहिले की इसी अवधि की तुलना में । 1982-83 में प्रतिशत परिवर्तन
दिसम्बर	184.0	188.7	+ 2.6
जनवरी	180.9	182.6	+ 0.9
फरवरी	170.3	175.6	+ 3.1
माचं	184.9	198.8	+ 7.5

माचं, 1983 के सूचकांक में फरवरी, 1983 के सूचकांक की अपेक्षा बढ़ोतरी प्रमुखतः "खनन और उत्खनन" व "विद्युत" क्षेत्र तथा उत्पादक क्षेत्र के कुछ उद्योग समूहों अर्थात् खाद्य, पेय, रसायन, पेट्रोलियम, कोयला, आधारित धातु, मशीनें, विद्युत मशीनें तथा परिवहन उपकरणों के उत्पादन में बढ़ोतरी के कारण है ।

Welfare Officers Appointed in Government Colonies

*160. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Welfare Officers appointed by the Ministry in the Government employees colonies are not given desired cooperation by several Departments even when the orders of Departments of Personnel and Administrative Reforms are there ;

(b) whether the committees as suggested by the Department with regard

CPWD, Health, Law and Order, Horticulture, Civic Affairs, DESU etc. are formed in the Government colonies for the welfare of residents ; and

(c) if not, the reasons of the non-cooperation of the said departments therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The Area Welfare Officers have not brought to our notice any lack of cooperation on the part of various government agencies they have to deal with. To create an awareness of the role of Area Welfare Officer and circular was issued last year to the concerned Departments in Deihi to extend all possible cooperation to Area Welfare Officers in the discharge of the functions entrusted to them.

(b) Area Committees have been formed by the Area Welfare Officers in a few colonies. The forum of Coordination Committees in various colonies with Deputy Secretary (Welfare) in the Department of Personnel & Administrative Re-

forms as Chairman and Presidents and General Secretaries of Residents Welfare Associations as members is also utilised for the purpose.

(c) Does not arise.

Price Rise of Tyres

*161. SHRI NAVIN RAVANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have issued certain directions to tyre manufacturing companies not to raise tyre prices ;

(b) whether it is also a fact that tyre companies are pressing Government to allow them to raise the prices of tyres and the companies are hoarding the stock of tyres and encouraging black-marketing ;

(c) whether Delhi Transport United Front met the Prime Minister in this connection ; and

(d) if so, the action taken by Government to solve the tyre shortage ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) Tyres and tubes are not subject to any price control. However, on the reported move of some manufacturers to increase prices of tyres and tubes in May, this year, the Government requested manufacturers to maintain prices at existing levels.

(b) The manufacturers have represented to the Government that in view of the sharp increase in the prices of various inputs and taxes from August, 1981, revision in prices of tyres and tubes has become necessary. No instance of hoarding or black-marketing of tyres has come to the notice of the Government.

(c) Delhi Transporters United Front submitted a Memorandum dated 28th May, 1983 to the Prime Minister in this regard.

(d) There has been no shortage of tyres in the market.

Resettlement of Ex-Servicemen in Andaman and Nicobar Islands

1618. SHRI BABURAO PARANJPE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that under a scheme of Resettlement of Ex-servicemen in the Islands of Andaman and Nicobar further indication of Ex-servicemen's families has been stopped pending a study of the impact of deforestation on the eco-system of the Islands ;

(b) if so, the results of the study and when the resettlement will again begin ; and

(c) details of the specific grievances of the persons rehabilitated there and how far each grievance has been redressed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) Further indication of ex-Servicemen families for resettlement in the Islands of Great Nicobar has been stopped pending a study of the impact of deforestation on the eco-system of the Andaman and Nicobar Islands. The report in this regard has, however, yet to be finalised.

The Andaman and Nicobar Administration have informed that the grievances of ex-Servicemen settled in Great Nicobar broadly relate to (i) issue of pattas (ii) improvement of houses (iii) replacement of cattle which died ; (iv) improvement of shipping service ; and (vi) implementation of major projects in Great Nicobar. The Administration are fully seized of these problems and are taking action to redress them. Pattas (Permanent tenancy rights) have already been issued to ex-servicemen. For construction of houses, a grant of 5,000/- and a loan of Rs. 3000/- have been extended to these settlers. In addition, long-term loans under the Low Income Group Housing Scheme have been extended.